

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

201. IA/263/2023 IN C.P. (IB)/73(MB)2021

IN THE MATTER OF

Nagpur Nagarik Sahakari Bank Ltd

Vs

Greatwall Corporate Services Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 07.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP:	Adv. Rohit Gupta (PH)
RP in person:	Mr. Prashant Jain (PH)
For the EPFO:	Mr. Vinay W. Kate (PH)
For India Resurgence ARC:	Adv. Aayush Kothari (PH)
For the Resolution Applicant:	Adv. Viraj Parikh (PH)
For the Bank of Maharashtra:	Nitesh Agarwal (VC)

ORDER

I.A. 263/2023

Heard. In view of the request made by the parties, adjourned to **14.05.2024** for **filing written submissions.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)